

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-531
CP No.-219/PB/2015

IN THE MATTER OF:
Grand Reality Pvt. Ltd.

.....Applicant

SECTION
U/s 100-104

Order delivered on 03.07.2024

CORAM:
SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Puneet Rai, Sr. St. Counsel, Mr. Ashvini Kr,
Mr. Rishabh Nangia, Mr. Nikhil Jain, Adv.
For the Respondent :
For the RP : Mr. Roshan Kumar, Adv.

ORDER

Due to paucity of time, the matter is listed on **28.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)